

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 1226
ANSWERED ON 11.02.2022

ADOPTION OF HYBRID AND ELECTRIC VEHICLES

1226. SHRI M.V. SHREYAMS KUMAR:

Will the Minister of **Heavy Industries** be pleased to state:

- (a) the steps being taken by Government to promote adoption of hybrid and electric vehicles in the country; and
- (b) the details of personal vehicles which are hybrid or electric, currently in use in the country, State-wise including the State of Kerala?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a): Sir, in order to promote adoption of hybrid and electric vehicles in the country, the Government launched the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme since 2015 on pan India basis. Presently, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores.

Further, following steps have been taken by the Government for adoption of electric vehicles in the country:

- i. The Government on 12th May, 2021 approved a Production Linked Incentive (PLI) scheme for manufacturing of Advanced Chemistry Cell (ACC) in the country in order to bring down prices of battery in the country. Drop in battery price will result in cost reduction of electric vehicles.
- ii. Electric Vehicles are covered under Production Linked Incentive (PLI) scheme for Automobile and Auto Components, which was approved on 15th September 2021 with a budgetary outlay of Rs. 25,938 crore for a period of five years.
- iii. GST on electric vehicles has been reduced from 12% to 5%; GST on chargers/charging stations for electric vehicles has been reduced from 18% to 5%.
- iv. Ministry of Road Transport & Highways (MoRTH) announced that battery-operated vehicles will be given green license plates and be exempted from permit requirements.
- v. MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of EVs.

(b): Sir, as per the e-vahan portal (Ministry of Road Transport and Highways), the detailed list of electric vehicles on roads, State/UT-wise including Kerala is at **ANNEXURE**.

**State wise number of electric vehicles
Including Kerala State as on 31-01-2022**

State Name	Grand Total
Andaman & Nicobar Island	159
Arunachal Pradesh	20
Assam	47,947
Bihar	64,241
Chandigarh	1,931
Chhattisgarh	13,428
Delhi	132,302
Goa	1,686
Gujarat	17,593
Haryana	26,780
Himachal Pradesh	711
Jammu and Kashmir	1,527
Jharkhand	12,171
Karnataka	82,046
Kerala	15,022
Ladakh	5,496
Maharashtra	58,815
Manipur	540
Meghalaya	28
Mizoram	20
Nagaland	171
Odisha	12,282
Puducherry	1,614
Punjab	10,142
Rajasthan	53,141
Sikkim	2,425
Tamil Nadu	50,296
Tripura	7,593
UT of DNH and DD	277
Uttar Pradesh	276,217
Uttarakhand	25,451
West Bengal	44,291
Grand Total	966,363

Note: The details given are for digitized vehicle records as per centralized Vahan 4 and data for Andhra Pradesh, Madhya Pradesh, Telangana, and Lakshadweep are not been provided as they are not in centralized Vahan 4.
